

thorough study should be made. About their policies and programmes. I understand that in the absence of a my policy, such sorry State of affairs is going on. So I would like to request the Government that a uniform policy should be formed for setting up Agro Science Centres in all the States of the country. At all the places where these centers are needed, they should be set there without any discrimination and if there is any defect in their functioning at any place they should be rectified.

Mr. Speaker, Sir, I would like to point out that the Jawahar Lal Nehru Agriculture University of Madhya Pradesh has recommended to set up Agriculture Research Centre in some of the regions of M.P. and I wish that these centres should also be set up in Javra, Ratlam and Mandsaur districts of M.P. and their functioning should be carefully observed under a district policy.

[English]

SHRI UDDHAB BARMAN (Barpeta):
Sir, associating with what the hon. Member, Shri Mohan Singh and Shri Tej Narayan Singh have said regarding the epidemic and starvation deaths in the tribal areas of Tripura, I want to draw the attention of the Central Government to the drought through out the country and flood situation in Assam. In Tinsukhia district in Assam, thousands of people are affected due to this recent flood. In the face of the impending flood in coming days, the people of my Constituency are concerned regarding the erosion of rivers Beki, Manas and Aai in addition to the river Brahmaputra. Every year, there is lot of erosion by these rivers in addition on to river Brahmaputra. thousands of acres of land are eaten up by this erosion. There is no adequate measur. to prevent the erosion and save the cultivable land of the peasantry in my Constituency. Therefore, there is resentment and a sense of deprivation among the people of my Constituency for

non implementation off the anti-erosion, anti-flood measures. While requesting the Central Government to come to the aid of the epidemic and starvation affected tribal people of Tripura and relief to the drought affected people through out the country. I request the Government to come to help the victims of the flood in my State. I also request to take prompt an adequate measures to prevent the erosion of land by the rivers Beki, Manas and Aai.

MR. SPEAKER: I have allowed these submissions for two-and-a-half hours. Now, Papers to be Laid.

13.36 hrs.

PAPERS LAID ON THE TABLE

Notifications Under Indira Gandhi National Open University Act, 1985 etc.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRIRANGARAJAN KUMARAMANGALAM):

Sir, on behalf of Shri Arjun Singh: I beg to lay on the Table:-

(1) A copy each of the following Notification (Hindi and English Versions) under sub-section (2) of section 40 of the Indira Gandhi National Open University Act, 1985:-

- (i) Regulations for the meetings of the Board of Management of the Indira Gandhi National Open University published in Notification No. G.S.R. 42 in Gezette of India dated the 19th January 1991 together with a

corrigendum to English version theretopublished in Notification No. G.S.R. 550 dated the 28th September 1991.

- (ii) G.S.R. 146 published in Gazette of India dated the 9th March 1991 making certain amendments to Statute 23 of the Indira Gandhi National Open University Act, 1985 together with a corrigendum to Hindi version thereto published in Notification No. G.S.R. 551 dated the 28th September 1991.
- (iii) G.S.R. 147 published in Gazette of India dated the 9th March 1991 making certain amendments to clause (2) of Statute 13 of the Indira Gandhi National Open University Act, 1985 together with a corrigendum to English version thereto published in Notification No. G.S.R. 552 dated the 28th September 1991.
- (iv) G.S.R. 148 published in Gazette of India dated the 9th March 1991 making certain amendments to sub-clause (ii) of clause (3) of the Ordinance of the Indira Gandhi National Open University Act 1985.
- (v) G.S.R. 692 published in Gazette of India dated the 14th December 1991 making Statute 28 of the Indira Gandhi National Open University Act, 1985.
- (vi) G.S.R. 476 published in Gazette of India dated the 24th August 1991 making certain amendments to clause (1) of Statute 10A of the Indira Gandhi National Open University Act, 1985.
- (vii) G.S.R. 528 published in Gazette of India dated the 14th September

1991 making Ordinance under Statute 13 (2) of the Indira Gandhi National Open University Act, 1985.

(viii) G.S.R. 608 published in Gazette of India dated the 19th October, 1991 making Ordinance on Career Advancement of Teachers of the Indira Gandhi National Open University Act, 1985.

(ix) G.S.R. 609 published in Gazette of India dated the 19th October 1991 making certain amendments to sub-clause (iv) of Clause (5) of Statute 1 of the Indira Gandhi National Open University Act, 1985. [Placed in Library see No. LT-2010/92]

(2) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report of the University of Delhi for the year 1990-91 within stipulated period of nine months after the close of the Accounting year. [Placed Library See No. LT2011/92]

(3) A statement (Hindi and English versions) explaining reasons for not laying the Annual Accounts and Audit Report of the University of Delhi for the year 1990-91 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library See No. LT2012/92]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 1989-90 together with Audit Report thereon.

(5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library See No. LT2013/92]

(6) (i) A copy of the Annual Report (Hindi

and English versions) of the Regional Engineering College, Calicut, for the year 1989-90.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College Calicut, for the year 1989-90 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Calicut, for the year 1989-90.

(7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above. [Placed in Library See No. LT2014/92]

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Motilal Nehru Regional Engineering College, Allahabad, for the year 1989-90.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Motilal Nehru Regional Engineering College, Allahabad, for the year 1989-90 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Motilal Nehru Regional Engineering College, Allahabad, for the year 1989-90.

(9) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above. [Placed in Library See No. 2015/92]

(10) (i) A copy of the Annual Report (Hindi and English versions) of the Board

of Apprenticeship Training (Western Region) Bombay, for the year 1990-91 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Apprenticeship Training (Western Region) Bombay, for the year 1990-91.

(11) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above. [Placed in Library See No. LT2016/92]

(12) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Foundry and Forge Technology Ranchi, for the year 1989-90.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Foundry and Forge Technology, Ranchi for the year 1989-90 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Foundry and Forge Technology, Ranchi for the year 1989-90.

(13) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above. [Placed in Library See No. LT 2017/92]

(14) A copy of the Annual Accounts (Hindi and English versions) of the maintained Institutions of University of Delhi for the year 1988-89 together with Audit Report thereon.

(15) A statement (Hindi and

English versions) showing reasons for delay in laying the papers mentioned at (14) above. [Placed in Library See No. LT2018/92]

(16) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Science Museums, Calcutta, for the year 1989-90.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council of Science Museums, Calcutta, for the year 1989-90 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Council of Science Museums, Calcutta, for the year 1989-90.

(17) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (16) above. [Placed in Library See No. LT2019/92]

(18) A statement (Hindi and English versions) (i) correcting the reply given on the 9th September 1991 to Unstarred Question No. 6237 by Shri P.P. Kaliaperumal regarding amount spent. [Placed in Library See No. LT2020/92] for subsidised publication of books and (ii) giving reasons for delay in correcting the reply.

(19) A copy of the Pondicherry University General Provident Fund-cum Pension-cum-Gratuity Scheme (Hindi and English versions) published in Gazette of India the 20th July, 1991 under sub-section (2) of section 44 of the Pondicherry University Act, 1985 [Placed in Library See No. LT2021/92]

(20) A copy of the University

Grants Commission (Recruitment) amendment Rules, 1990 (Hindi and English versions) published in Notification No. G.S.R. 617 in Gazette of India dated the 29th September, 1990 under section 28 of the University Grants Commission M.P. Act, 1956.

[Placed in Library See No. LT-2022/92]

(21) (i) A copy of the Annual Report (Hindi and English versions) of the University of Hyderabad for the year 1990-91.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the University of Hyderabad for the year 1990-91.

(22) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above. [Placed in Library See No. LT-2023/92]

(23) (i) A copy of the Annual report (Hindi and English versions) of the Indian Institute of Technology, Delhi, New Delhi, for the year 1989-90.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Delhi, New Delhi, for the 1989-90 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology, Delhi, New Delhi, for the year 1989-90.

(24) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above. [Placed in Library See No. LT.2024/92]

Air Service (Amendment) Rules, 1990 and statement for delay in laying these papers, Memorandum of understanding between Bharat Electronics Ltd, and Department of Defence Production and supplies.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRIRANGARAJAN KUMARAMANGALAM): Order on behalf of SHRI SHARAD PAWAR I beg to lay on the Table-

- (1) A copy of the Air Force (Amendment) Rules, 1990 (Hindi and English versions) published in Notification No. S.R.O.5(E) in Gazette of India dated the 6th August, 1991 under section 191A of the Air Force Act, 1950.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned (1) above.
[Placed in Library, See No. LT.2025/92]
- (3) A copy of the Memorandum of Understanding for the year 1991-92 between the Bharat Electronics Limited and the Department of Defence Production and supplies, Ministry of Defence (Hindi and English versions)
[Placed in Library, See No. LT.2026/92]
- (4) A statement (Hindi and English versions) (i) correcting the reply given on the 24th April, 1992 to Unstarred Question No. 7949 by Shri Sanat Kumar Mandal Regarding crash of IAF planes in Punjab; and (ii) giving reasons for

delay in correcting the reply.
[Placed in Library, See No. LT.2027/92]

Review on the Working of and Annual Report of National Building Construction Corporation Limited for 1990-91

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRIRANGARAJAN KUMARAMANGALAM): Order On behalf of SHARIMATI SHEILA KAUL I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (1) Review by the Government on the working of the National Building Construction Corporation Limited for the year 1990-91.
- (2) Annual Report of the National Building Construction Corporation Limited for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed Library, See No. LT2028/92]

Memorandum of understanding between maganese ore (India) Limited and Ministry of Steel, between Fero Scrap Nigam Limited and Ministry of Steel etc.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRIRANGARAJAN KUMARAMANGALAM): On behalf of Shri Santosh Mohan Dev I beg to lay on the Table a copy each of the following papers (Hindi